

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:657
ANSWERED ON:03.08.2011
DIFFERENT PAY STRUCTURES
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the merger of Air India and Indian Airlines has led to different pay structures in the same organisation and employees with same designation and experience get different salaries now;
- (b) if so, the details thereof; and
- (c) the steps being taken to solve the problem?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) and (b): Yes, Madam. All the employees are governed by their respective scales of pay, service regulations and certified/standing orders as per their erstwhile companies.

(c): Government of India has appointed an independent Committee headed by Mr. Justice (Retd.) D.M. Dharmadhikari to resolve the disparities to the HR issues, including pay parity, working conditions, seniority etc.